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CAT/J/12

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

BOMBAY BENCH

O.A. No. 624/87
T.A. No.

198

DATE OF DECISION 30.3.92

Shri Munnalal Mishra Petitioner

Shri D.V.Gangal Advocate for the Petitioner(s)

Versus

The Union of India & ors. Respondent s

Shri V.G.Rege Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. JUSTICE U.C.SHRIVASTAVA, Vice-Chairman

The Hon'ble Mr. M.Y.PRIOLKAR, MEMBER (A)

1. Whether Reporters of local papers may be allowed to see the Judgement? *y*
2. To be referred to the Reporter or not? *y*
3. Whether their Lordships wish to see the fair copy of the Judgement? *y*
4. Whether it needs to be circulated to other Benches of the Tribunal? *y*

MGIPRRND-12 CAT/86-3-12-86-15,000

U.C.
(U.C.SHRIVASTAVA)
Vice-Chairman